

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8599/2006

(From the judgement and order dated 12/01/2006 in FA No. 50/2005
of the HIGH COURT OF DELHI AT NEW DELHI)

M/S.JOHN IMPLEX (PVT) LTD. & ANR.

Petitioner(s)

VERSUS

ATHUL KAPUR & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 11/08/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s) Mr. Shakil Ahmed Syed,Adv. (not present)

For Respondent(s)

Mr. Devendra Singh,Adv.

UPON hearing counsel the Court made the following
ORDER

A letter has been circulated for a short adjournment. However, nobody
appears for the petitioners to press the adjournment. Learned counsel for the
respondents is present.

Put up the matter one week hence. It is made clear that no further
adjournment shall be granted.

(A.S. BISHT)
MASTER

COURT MASTER

(PUSHAP LATA BHARDWAJ) COURT